

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH, FAMILY PLANNING AND URBAN DEVELOPMENT (SHRI B. S. MURTHY) : (a) No such research has come to the notice of Government.

(b) Does not arise.

#### FOREIGN BANKS

4378. SHRI M. S. OBEROI : Will the Minister of FINANCE be pleased to state :

(a) the steps taken for the Indianisation of the foreign banks functioning in the country; and

(b) whether the process of social control on the banks in the country will be applied to these institutions also ?

THE DEPUTY PRIME MINISTER AND MINISTER OF FINANCE (SHRI MORARJI DESAI) : (a) In the last 14 years, considerable progress has been made by foreign banks functioning in India in Indianising their supervisory staff. The Deputy Prime Minister has also recently urged the foreign bankers to speed up the process of Indianisation of their personnel much more rapidly than hitherto and has suggested that, barring the top executive, other posts should gradually be filled in by Indian nationals.

(b) Yes, Sir. The additional powers proposed to be granted to the Reserve Bank through the Banking Laws (Amendment) Bill, 1968 can be exercised by the Reserve Bank in relation to the foreign banks as well. While the provisions in the Bill relating to the reconstitution of the boards of directors will not apply to the foreign banks who have no such boards in India, they have already, under the scheme of social control, set up advisory boards to advise them in the conduct of their Indian business. The advisory boards constituted represent varied interests and are expected to have an effective voice in the conduct of the Indian business of the foreign banks. The chief executive officers of the foreign banks are already professional bankers, as stipulated in the scheme of social control.

#### TRIBAL SCHOLARSHIPS TO CERTAIN PERSONS IN RANCHI

4379. SHRI KARTIK ORAON : Will the Minister of SOCIAL WELFARE be pleased to state :

(a) whether it is a fact that the following persons of Ranchi, who though not being members of the Scheduled Tribes, were given tribal scholarships :

- (i) Shrimati Sarojini Singh, B.Ed. W/o Shri Johan I. P. Singh, Accounts Officer of the office of the Accountant General, Bihar.
- (ii) Miss Maju Singh D/o. Shri John Singh, A.O.
- (iii) Miss Lucy Pillai D/o. Shri V. N. E. Pillai of Ranchi.
- (iv) Miss Bano Pillai D/o Shri V. N. E. Pillai of Ranchi.

(b) if so, the action Government propose to take against the person who issued tribal certificates to them and the persons who recommended their names; and

(c) the action Government propose to take to realise the amounts already disbursed to these people ?

THE DEPUTY MINISTER IN THE DEPARTMENT OF SOCIAL WELFARE AND IN THE MINISTRY OF PETROLEUM AND CHEMICALS (SHRI MUTHYAL RAO) : (a) to (c). The details are being collected from the State Government and will be laid on the table of the House when received.

#### PUBLIC UNDERTAKINGS OF MINISTRY OF IRRIGATION AND POWER

4380. SHRI KARTIK ORAON : Will the Minister of IRRIGATION AND POWER be pleased to state :

(a) whether all the Technical Departments of all the public undertaking under his Ministry are headed by non-technical Secretaries;

(b) if so, the full justification thereof; and

(c) if not, the public undertakings under his Ministry which have technical heads or the Chief Engineers of the Departments who are also the Secretaries of the Departments ?

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (SHRI SIDDHESHWAR PRASAD) : (a) to (c). The public undertakings under the Ministry of Irrigation and Power are : (i) The Damodar Valley Corporation; and (ii) The National Projects Construction Corporation. In the DVC the technical departments are : (a) The Electricity Department; (b) Civil Engi-